

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

Original Application No. 33 of 2023 (SZ)

Nukatati Rajasekhar & another Applicants

-Vs-

Union of India,
Through its Secretary,
Ministry of Environment Forest and CC
& 6 others ... Respondents

**INDEX TO DOCUMENTS FILED IN SUPPORT OF 7TH RESPONDENT'S
REPLY TO APPCB'S REPORT DATED 28.08.2024**

S. NO.	DATE	DESCRIPTION OF DOCUMENT	PAGE No.
1.	26.02.1983	GO Ms No: 410 by Govt of AP granting lease of additional land of Ac.124.18 totalling to AC. 612.71 (Annexure 1)	1
2.	04.08.1992	G.O.Ms.No: 810 Revenue (Assignment. I) Department, granting renewal of lease for 10 years (Annexure 2)	3
3.	04.03.1997	Letter issued by 7 th Respondent to District Collector requesting renewal of lease (Annexure 3)	5
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Dated at Chennai on this the 28th day of November, 2024



Counsel for 7th Respondent

REVENUE(B) DEPARTMENT

G.O.MS.No. 410.

Dated 26th February, '83.

Read the following:

1. From the Collector, East Godavari,
Ref.E1/21056/77/dt.15-8-79.
2. From the Commissioner of Land Revenue, Hyderabad,
Lr.No.1167/80/dt.23-5-1980.
3. From the A.P.State Board for Prevention &
Control of Water Pollution, Lr.No.C-31/PCB/76-918,
dated 29-7-1982.

ORDER :

The Government have examined the proposals contained in the reference 1st read above, for renewal of lease of lanka lands in favour of A.P.Paper Mills Ltd., Rajahmundry, which were originally leased out in G.O.Ms. No.1244, Revenue, dated 29-12-1969. They accept the proposals and accord permission to the Collector, East Godavari to renew the lease sanctioned in G.O.Ms.No.1244, Revenue, dated 29-12-1969 of the following lanka lands and sand shoal for a further period of 10 years from the date of expiry of the present lease to the A.P.Paper Mills Ltd., Rajahmundry for discharge of its industrial effluents with the conditions and at the enhanced rentals prescribed by him and without insisting for the fulfilment of condition No.3 prescribed in the said G.O. :

Name of the Town	L.No.	Extent Ac.	Rate of rental per annum
Rajahmundry	52	6.55	Rs.18.58 per acre
	53	2.75	Rs.18.58 per acre
	85	1.35	Rs.18.58 per acre
Sand shoal		477.88	Rs.10.00 per acre
		488.53	

2/
The Government also accept the proposals for grant of additional lanka lands and accord permission to the Collector, East Godavari to lease out the following

.../-

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lanka lands and sand shoal at the rates mentioned against them for a period of ten years from Fasli 1389 to the A.P. Paper Mills Ltd., Rajahmundry for discharge of its industrial effluents subject to the same conditions on which the lanka lands in para 1 above have been granted :

Name of the Town	L.No.	Extent Ac.	Rate of rentals per annum
Rajahmundry	Long strip on the boarder of L.No.85 and 85.A	about Ac.5.00	Rs.18.58 per acre
	54	Ac.19.18	Rs.18.58 per acre
	Sand shoal	Ac.100.00	Rs.10.00 per acre

3/ The Collector is requested to take action in the matter accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

A. RAGHOTHAM RAO,
JOINT SECRETARY TO GOVERNMENT.

To

The Commissioner of Land Revenue, Hyderabad,
The Collector, East Godavari Diat. at Kakinada.
Copy to the A.F. Paper Mills Ltd.,
Rajahmundry, East Godavari District.
Copy to E.E.S & T (EASE.II) Department.
Copy to Finance & Planning (Exp.Rev.) Department.
Copy to A.P. State Board for Prevention & Control of
Water Pollution, Hyderabad.
S.C.2/ S.F.1.

//FORWARDED: :BY ORDER//

M.P. Subramanyam
SECTION OFFICER.

*Mds/-

450/-

80/-

12/-

GOVERNMENT OF ANDHRA PRADESH
A B S T R A C T

LEASE - Lanka lands and Sand Shoal - Rajahmundry Taluk and Town - Extent of Ac.612.71 cents - Renewal of lease in favour of A.P.Paper Mills, Rajahmundry for discharge of industrial effluents - Orders - Issued.

REVENUE (ASSIGNMENT I) DEPARTMENT

G.O.Ms.No. 810

Dated: 4-8-1992.

Read:

1. G.O.Ms.No.1244, Revenue dated 29.12.69, .
2. G.O.Ms.No.410 Revenue dated 26.2.83.
3. From the C.L.R.,Lr.No.Spl.E2/3906/89,dt.17.9.90.
4. From the M.D.,A.P.Paper Mills Ltd.Rajahmundry, dated 11.3.91.
5. From the Collector, E.G.Dist.Lr.No.E1/10633/87, dated 29.7.91.
6. From the C.L.R.,Lr.No.Spl.E2/3906/89,dt.7.11.91.

ORDER:

In the circumstances reported by the Collector, E.G.Dist. and the Commissioner of Land Revenue in their letters read above, Government hereby accord permission to the Collector E.G.Dist. to extend the existing lease of lanka lands and sand shoal, to an extent of Ac.612.71 cents, as detailed below, for a period of 10 years with effect from 1-7-89 or till the completion of the "dedicated drain", whichever is earlier, in favour of A.P.Paper Mills Ltd. Rajahmundry, E.G.District at the rate of Rs.300/- (Rupees three hundred only) per acre per annum for discharge of its industrial effluents:-

Name of the Town.	Lanka No.	Extent Ac.
Rajahmundry.	52	6.55
	53	2.75
	85	1.35
	Sand Shoal	477.88
		488.53
Rajahmundry	Long strip on the border of lanka No.85 and 85.A	about Ac.5.00
	54	Ac.19.18
	Sand shoal.	Ac.100.00
		Ac.124.18
Total extent:		Ac.612.71 cents

p.t.o.

Recd on 13/6/92

See Rajahmundry Mills

- 2 -

2. The permission for extension of lease granted in para 1 above, is subject to the usual conditions of lease, in addition to the following conditions :-

- (1) that the A.P. Paper Mills should contribute its proportionate share to the cost of a "dedicated drain" from Rajahmundry leading to the Bay of Bengal so as to effect a permanent solution to the problem of the effluents discharged by the A.P. Paper Mills;
- (2) that the A.P. Paper Mills should ensure proper treatment of effluents before the discharge to the lagoons located in the sand shoals in the Godavari river; and
- (3) that the A.P. Paper Mills will take up the development of Social Forestry Plantation in Peddilanka at their own cost.

3. The Collector, E.G. District is requested to take action to hand over possession of the said lands after collecting the lease amount and after obtaining an undertaking to fulfil the conditions from the said firm accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

T. GOPALA RAO,
SECRETARY TO GOVERNMENT.

- To
- The Collector, E.G. Dist. at Kakinada.
 - The Commissioner of Land Revenue, A.P. Hyderabad.
 - ✓ The Managing Director, A.P. Paper Mills, Rajahmundry.
 - The Member Secretary, APFCB, Hyderabad.
 - Copy to E.F.E.S. & T Department.
 - Copy to Finance Department.
 - Copy to Industries and Commerce Department.
 - Copy to P.S to Prl. Secy. Revenue.
 - Copy to P.S to Secy. Revenue.
 - Copy to Liason Officer, Revenue Department.
 - Copy to S.F/S.Cs.

// forwarded :: by order //

anil

Sambasiva
SECTION OFFICER.

THE A.P. PAPER MILLS LTD. RAJAHMUNDRY
AD/VP (O) P & A/ISO
ACCTS/I. AUDIT SECL. INSURANCE
STORES ACCTS/PF FORMS/PURCHASE

13 AUG 1992
WORKS OFFICE MM/TP/TRG.
STORES/DISPOSAL SALES ACCTS/PG.

THE ANDHRA PRADESH PAPER MILLS LTD.,
RAJAHMUNDRY.

729980150

COPY

Mr. H. S. ...

REF: P&A/6A/A7(1)/ 885

MARCH 4, 1997.

The District Collector,
East Godavari District,
KAKINADA.

Through: Revenue Divisional Officer,
RAJAHMUNDRY.

Dear Sir,

Sub: Renewal of Turpulanka Sand Shoals/Lankas in River
Godavari, admeasuring 612.71 acres for a further
period of 10 years from July 1999 to 2009.

We respectfully submit that the APP Mills is a Joint Venture
with equity participation from the Government of Andhra
Pradesh.

In G.O.Ms No.810 dated 4.8.1992 REVENUE (ASSIGNMENT - I)
DEPARTMENT, Govt.of AP was pleased grant us lease of 612.71
acres of land in Turpulanka for a period of 10 years i.e.
from 1st July 1989 to 30th June 1999. Details of Lankas
and Sand Shoals leased out to us are as under:

Lanka No.	Extent Ac.
52	6.55
53	2.75
85	1.35
85 & 85 A (long strip on the Border)	5.00
54	19.18
Sand Shoal	477.00
	100.00
	612.71
	=====

In the above G.O, a lease rent of Rs.300/-per acre per annum
irrespective whether it is lanka or sand shoal as against
Rs.10/- per acre per annum was fixed, for sand shoal Rs.18.75
per acre per annum remitted by us till 30th June 1989
(Annexure-1). The following stipulations were also made in
the aforesaid G.O.

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"we have given the matter our earnest consideration. We note that the Appellant did put in efforts to instal efficient systems for reducing the consumption of water per tonne of production as well as for reduction of waste water".

2). DEDICATED DRAIN:

The AP Industrial Infrastructure Corporation is supposed to form a Joint Stock Company which was not completed. Similarly, the survey which has been commenced about two years back was left incomplete and the Collector, in his meeting on 14th August 1996 assured the Industries that he would see the survey of the land for the drain should be completed and report submitted by the Dy Director, (SLR) by September 15, 1996. The Commissioner, Rajahmundry Municipality, is expected to divert some funds out of NRCP Project ear-marked for sewage treatment for the Dedicated Drain. Thus the implementation of the Dedicated Drain Project is having snail's progress. Company has contributed Rs.2.0 lakhs as against Rs.4.5 lakhs estimated for the survey. A copy of the Minutes of the Meeting of the Industrialists held on 14th August 1996 in the Collectorate, Kakinada, under the Chairmanship of Shri R Subrahmanyam, IAS, District Collector, is enclosed hereto (Annexure - 4).

It is expected that the Project may cost a few Crores of Rupees and the implementation of the Project may be possible only with the assistance of World Bank and completion of the same may take another 10/15 years.

Therefore, we are making this representation for "Renewal of lease" for a further period of 10 years.

3). EFFLUENT TREATMENT & DISPOSAL SYSTEM:

(a). In Pulp & Paper Industry, in the matter of abatement of pollution and environmental protection, probably, the APP Mills is pioneer because even before the Water Pollution & Air Pollution Acts have come into force this Mill has completed the schemes recommended by Central Public Health Engineering Research Institute, (presently known as NEERI), Nagpur to maintain the prestinity of the holy river Godavari.

We have implemented the full fledged Effluent Treatment & Disposal System consisting of Primary & Secondary Treatments. The effluent from various processes of the Mill are pumped to Primary Clarifiers. The over flow from the Primary Clarifiers is then subjected to Secondary Treatment. The Secondary Treatment is an Activated Sludge Process consisting of an Aeration Tank with Eleven Mechanical Surface Aerators of 75 HP each and two Secondary Clarifiers with a lower consumption of one MW per day. In the process, the organic matter (BOD) in the effluent breaks into sludge by bacterial action. The sludge is separated in the Secondary Clarifiers and is dewatered in imported Sludge Dewatering Machine.

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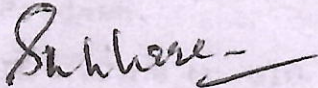
COPY

We very much appreciate, if the Government is pleased to consider the waiver of NALA on these sand shoals, taking into consideration the use of these sand shoals, which does not ~~constitute~~ agricultural land and are in river bed, and are in the mid stream of River Godavari.

Taking into consideration the earnest and continuous efforts being made by the Industry to abate pollution, we are sure, you will very kindly recommend renewal of lease to the Govt. at the earliest, for a further period of 10 years w.e.f. 1st July 1999 at a fair and reasonable lease rent referred to above.

Thanking you,

Yours faithfully,
for THE AP PAPER MILLS LTD.,



SK KHARE
PRESIDENT (OPERATIONS)

encl: as above.

cc: The Principal Secretary to Govt. of AP,
Revenue (Assignment), Hyderabad.

cc: The Principal Secretary to Govt. of AP,
Environment, Forest, Science & Technology Dept.
Hyderabad.

cc: The Commissioner of Industries,
Govt. of AP, Hyderabad.

cc: Vice President (Works)

cc: Shri KNT Sastry,
Manager (Liaison), Corporate Office - You are advised to
follow up the Authorities, concerned closely.

cc: Environmental Cell.

turpu

cc: Sr Manager (P&A)

(2)

Ref. B. 772/97, dated 18.11.97.

Mandal Revenue Office,
Rajahmundry.

From: Sri V.V. Suryanarayana Rao,
Mandal Revenue Officer,
Rajahmundry.

To: The Revenue Divisional Officer,
Rajahmundry.

Sir,

Sub: Leases-Lease renewal of Thurpulanke and Sand shoals
in River Godavari Measuring Ac 612-71 cts for a
period of 10 years from 1.7.99 to 30.6.2009-reg.

- Ref: 1. G.O.Ms.No. 810 Revenue (Assn-I) Dept dt.4.8.92
2. D.Dis.D. 3986/92 dt.10.9.97 of the Revenue Divl.
Officer, Rajahmundry.
3. G.O.Ms.No. 840 Revenue (Assn-II) Dept dt.14.10.96.

I invite kind attention to the references cited.

I submit that the Government of A.P. issued orders leasing-
out the following Lanka lands and Sand shoals for a period of 10
years with effect from 1-7-89 or till the completion of the
"dedicated Drain" which was earlier in favour of A.P. Paper Mills
Ltd., Rajahmundry, East Godavari District at the rate of Rs.300/-
(Rs. three hundred only) per acre per annum for discharge of its
industrial effluents.

Name of the Town	Lanka No.	Extent
Rajahmundry	52	Ac 6-55 cts
	53	2-75
	85	1-35
	Sand shoal	477-88
		488-53
Rajahmundry	Longstrip on the border of Lanka No.85 and 85A	About 5-00
	54	19-18
	Sand shoal	100-00
		124-18
	Total extent	Ac 612-71 cts.

The lease is in force upto 30-6-1999. M/s. APP Mills
applied for renewal of the lease for a period of 10 years from
1-7-1999. The dedicated drain has not completed so far.

The Government of Andhra Pradesh passed orders to increase
the lease of lands leased out for Non Agricultural purpose @10% per
annum and made an amendment to A.P.(Telengana Area) Grant of Lease
of lands for Non Agricultural purposes Rules 1997 under rule 6

P.T.O

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to grant lease upto 25 years. A copy of G.O. 3rd cited is enclosed for kind perusal.

The rates of lease to be enhanced as per the orders as detailed below.

with effect from	Rs.	per Acre per annum
1-7-99	330/-	
1-7-2000	363/-	,,
1-7-2001	399/-	,,
1-7-2002	438/-	,,
1-7-2003	481/-	,,
1-7-2004	529/-	,,
1-7-2005	582/-	,,
1-7-2006	640/-	,,
1-7-2007	704/-	,,
1-7-2008	774/-	,,

The Lanka lands proposed for leasing out in favour of APP Mills being utilised for discharge of its industrial effluents.

In view of the above an agreegate lease on the Lanka lands and Sand shoal measuring Ac 612-71 cts may be fixed @ Rs.450/- per acre per annum with effect from 1-7-99 and the lease may be granted for a period of 10 years.

I submit herewith a copy of the Government order Ist cited together the application of M/s APP Mills for taking further action in this matter.

Encl:

//b.o//

Yours faithfully,
SA/-VV Suryanarayana,
Mandal Revenue Officer,
Rajamundry

10 Head Asst.

Copy submitted to the Collector, Kakinada.

Ref.E1/3517/95, dt. 2.5.99.

Collectorate, Kakinada.

From
Sri Satish Chandra, IAS.,
Collector & Dist. Magistrate,
East Godavari, Kakinada.

To
The Secretary,
Revenue (Assn.I) Dept.,
Secretariat, Andhra Pradesh,
Hyderabad.

Sir,

Sub : **Leases** - Lease renewal of Turupulanka and sand Shoals in River Godavari measuring Ac.612.71 cents in Rajahmundry (U) Mandal for a further period of 10 years from 1.7.1999 to 30.06.2009 - regarding.

Ref : 1) G.O.Ms.No.810, Revenue (Assn.I) Dept., dt. 4.8.92.
2) Appin. of A.P.P.M. Ltd., Rajahmundry Ref.P&A/GA/A7(1)/885, dt. 4.3.97.
3) Report of the MRO, Rajahmundry in Ref.B.772/97, dt. 18.12.97.
4) D.Dis.B.754/98, dt. 13.5.99 of the Sub Collector, Rajahmundry.

I invite attention to the reference 1st cited. The Government have issued orders granting lease an extent of Ac.612.71 cents situated in Turupulanka and sand shoals in River Godavari to A.P.Paper Mills, Rajahmundry for discharge of its industrial effluents for a period of 10 years with effect from 1.7.89 or till the completion of dedicated drain which ever is earlier in favour of A.P.Paper Mills Limited, Rajahmundry at the rate of Rs.300/- (Rupees Three hundred only) per acre per annum.

Name of the town	Lanka Number	Extent Ac. cts
Rajahmundry	52	6.55
	53	2.75
	85	1.35
Total	Sand shoals	477.88
		488.53

Rajahmundry	Long strip on the Border of Lanka No.85 and 85-A,	Ac. cts 5.00
	54	19.18
	Sand Shoal	100.00
	Total	124.18

Total extent of Ac. 612.71 cts.

The above lease expires by 30.06.1999. In the reference 2nd cited the A.P.Paper Mills Limited, Rajahmundry has applied for the renewal of the above lease for a further period of 10 years from 1.7.99 as the Dedicated Drain has not yet completed.

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In the reference 4th cited the Sub Collector, Rajahmundry ^{has} submitted proposals for renewal of lease in favour of A.P.Paper Mills Limited for a further period of 10 years beyond 30.06.99 recommending the lease @ Rs.525/- per acre per annum. As per G.O.Ms.No.840, Revenue (Assign.No.III) Dept., dt. 14.10.96 the Government of Andhra Pradesh orders to increase the lease of lands leased out for Non Agricultural purpose @ 10% annum and made an amendment to A.P. (Telangana Area) grant of lease of lands for Non agriculture purpose rules, 1977 under Rule-6 to grant lease upto 25 years.

As per G.O. the rates of lease has to be enhanced as detailed below as the lands are being utilised by the A.P.Paper Mills Limited, Rajahmundry for non agricultural purpose with effect from.

01.07.1999	Rs.330/-
01.07.2000	Rs.363/-
01.07.2001	Rs.399/-
01.07.2002	Rs.438/-
01.07.2003	Rs.481/-
01.07.2004	Rs.529/-
01.07.2005	Rs.582/-
01.07.2006	Rs.640/-
01.07.2007	Rs.704/-
01.07.2008	Rs.774/-
Total from 1.7.99 to 30.6.2009	Rs.5,240/- (10 Fesll years)
Average	5240 / 10 = Rs.524/-

Therefore, in the circumstances stated above the lease of lanke lands mentioned in G.O. 1st cited may be renewed for a further period of 10 years from 1.7.99 to 30.06.2009 or till the completion of dedicated drain which ever is earlier in favour of A.P.Paper Mills Limited, Rajahmundry for fixing annual lease rent @ RS.525/- per acre per annum, subject to condillon that no effluents should be let out into Godavari River.

Yours faithfully,

for Collector.

2
2/6/99
E.I.
2.6.99
G

M/c.

Ref: P&A/GA/6477
July 22, 2009

The District Collector,
East Godavari District,
Kakinada.

Through: Revenue Divisional Officer,
RAJAHMUNDRY

Dear Sir,

Sub: Renewal of Turupulanka Sand Shoals/Lanka in River Godavari, measuring 612.71 acres for a further period of 10 years from July 2009 to June 2019.

~~We would like to submit that~~ the Government of Andhra Pradesh was pleased to grant lease of 612.71 acres of land in Toorpulanka vide G. O. Ms No. 810 dated 4.8.1992 REVENUE (ASSIGNMENT - I) DEPARTMENT, for a period of 10 years commencing from July 1 1989 i.e. 1/7/1989 to 30/6/1999 on a rent of Rs. 300/- per acre per annum irrespective whether it is lanka or sand shoal.

Details of Lankas and Sand Shoals leased out to us are as under:

Lanka No.	Extent Ac.
52	6.55
53	2.75
85	1.33
85 & 85 A (long strip the Border)	5.00
54	19.18
Sand Shoal	477.00
	100.00

	612.71

THE ANDHRA PRADESH PAPER MILLS LIMITED
Unit - APPM

Mills: Rajahmundry - 533105, East Godavari Dist., (A.P.), India

Ph: +91-883-2471831-38, Fax: +91-883-2461764, e-mail: appmrijy@andhrapaper.com Website: www.andhrapaper.com

Regd. Office: Rajahmundry - 533105, East Godavari Dist., (A.P.), India

An ISO 9001 & 14001 and OHSAS 18001 Company

We applied for renewal of the lease of the aforesaid extent of land vide our letter No. P&A/GA/A7 (i)/855 dated March 45, 1997 for a further period of ten years commencing from July 1, 1999. Your good self was kind enough to recommend to the Secretary Revenue Department, Government of A P for renewal of the lease of Toorpulanka lands for a further period of 10 years from July 1, 1999 to June 30, 2009. The matter is still pending with Secretary, Revenue Department Government of AP. However, the company is paying the rent @ Rs.300/- per acre every year pending receipt of final orders from the Government of AP. "

EFFLUENT TREATMENT & DISPOSAL SYSTEM:

(a). In Pulp & Paper Industry, in the matter of abatement of pollution and environmental protection, probably, the A. P. P. Mills is pioneer because even before the Water (Prevention & Control of Pollution) Act came into force this Mills, in consultation with Central Public Health Engineering Research Institute, (presently known as NEERI), Nagpur, has installed effluent treatment plant to maintain the purity of the river Godavari.

We would like to inform that the company has a full-fledged Effluent Treatment in its factory. The company has successfully adopted a unique system of treatment and disposal based on the principle of natural evaporation and percolation. This system was designed by Central Public Health Engineering Research Institute, (presently known as NEERI), Nagpur. The effluent after treatment is pumped to sand shoals on an Island called Toorpulanka situated about 5 KM upstream from the mills. On these sand shoals a number of lagoons are constructed in an area of 250-260 acres. From these lagoons the effluent undergoes evaporation and percolation.)

The company has both primary and secondary treatment system in the mill premises. Both the primary and secondary system is designed to handle an effluent volume of 20 MGD. In the primary treatment system effluent from different section of the mill are collected in a sump and combined effluent after passing through bar screens are pumped into two primary clarifiers of 150 feet diameter each. The under flow from the clarifiers are further thickened in the Sludge Dewatering machine. The primary clarifier over flow, which is clear with suspended solids concentration of less than 100 mg/l, is taken to the Secondary system, which is a biological treatment. We have recently commissioned Diffused Aeration System, which works on the latest fine bubble aeration technology and a Cooling Tower. The volume of Diffusion Aeration tank is about 25,000 cubic meters. The clarified effluent from the primary clarifiers is taken to

THE ANDHRA PRADESH PAPER MILLS LIMITED **Unit - APPM**

Mills: Rajahmundry - 533105, East Godavari Dist., (A.P.), India

Ph: +91-883-2471831-38, Fax: +91-883-2461764, e-mail: apmrijy@andhrapaper.com Website: www.andhrapaper.com

Regd. Office: Rajahmundry - 533105, East Godavari Dist., (A.P.), India

An ISO 9001 & 14001 and OHSAS 18001 Company



Diffused Aeration Tank where organic matter in the effluent gets decomposed into sludge by bacterial action. The overflow from the aeration tank goes to secondary clarifiers. The Secondary clarifier under flow sludge is recirculated back into the aeration tank in order to maintain the bacterial mass. The overflow from the secondary clarifiers is then pumped to the lagoons on the sand shoals of Toorpulanka Islands where effluent further undergoes treatment through percolation and evaporation.

Further we would like to inform that we have adopted latest environmental friendly processes and State of art technologies like Oxygen Delignification, ECF bleaching, Continuous cooking process etc to state a few, which will improve the quality of the waste water by reducing the pollutants at the source itself.

LAGOONING SYSTEM:

The Secondary Clarifier over flow is then pumped to the sand shoals, in a closed pipeline all along the riverbank up to a distance of about 5 Kilometers. Where after it crosses the river through either MS pipe line laid under the river bed and from there through open channel it is let out into the holding tanks (lagoons) formulated in about 250 - 260 acres in the extent of a 577.88 acres of sand shoals leased out to the Company from time to time since 1969 to undergo the natural phenomena of evaporation, leaching and Percolation through the sand beds (which act as natural filter) to further reduce suspended solids, colour and even biological organic matter. Through the annual requirement of sand shoals will range between 225 - 260 acres. Since the topography of these sand shoals will be changing with every flood season, we are taking 578 acres of sand shoals. This is an annual feature since these lagoons get washed away during the high floods and restored soon after the floods recede. The Company spends about Rs. 50 lakhs every year for restoration of these lagoons to normal working in addition to providing employment to 400 - 425 economically down trodden/backward persons. Besides this about 25-30 persons are employed on regular basis.

DEVELOPMENT OF SOCIAL FORESTRY:

The Company has developed plantation of Eucalyptus, Chimachinta, Casuarina etc., over an area of 40 Acres as Peddilanka. It may be incidentally stated that the Company is taking utmost care in the abatement of water pollution.

THE ANDHRA PRADESH PAPER MILLS LIMITED **Unit - APPM**

Mills: Rajahmundry - 533105, East Godavari Dist., (A.P.), India
Ph: +91-883-2471831-38, *Fax:* +91-883-2461764, *e-mail:* appmrjy@andhrapaper.com *Website:* www.andhrapaper.com
Regd. Office: Rajahmundry - 533105, East Godavari Dist., (A.P.), India
An ISO 9001 & 14001 and OHSAS 18001 Company



Taking into consideration the earnest and continuous efforts being made by the Industry to abate Pollution, we request your good self to kindly recommend renewal of lease, to the Government at the earliest for a further period of 25 years i.e. July 1 2009 to June 30, 2034 JI at a fair and reasonable rent.

Thanking you,

Yours faithfully.

For THE A.P.PAPER MILLS LTD.,
(Unit APPM)


P K SURI
DIRECTOR (OPERATIONS)

cc: The Principal Secretary, Govt. of Andhra Pradesh Revenue Department Hyderabad
cc: The Principal Secretary Govt. of Andhra Pradesh Environment and Forest Department Hyderabad
cc: The Commissioner of Industries Govt. of Andhra Pradesh Hyderabad
cc : Sr. Vice President (Corp. Affairs) & Co. Secretary Secunderabad
cc: The Environment Cell

THE ANDHRA PRADESH PAPER MILLS LIMITED
Unit - APPM

Mills: Rajahmundry - 533105, East Godavari Dist., (A.P.), India
Ph: +91-883-2471831-38, *Fax:* +91-883-2461764, *e-mail:* appmrijy@andhrpaper.com *Website:* www.andhrpaper.com
Regd. Office: Rajahmundry - 533105, East Godavari Dist., (A.P.), India
An ISO 9001 & 14001 and OHSAS 18001 Company

Ref.(G)3461/2009, dt.12.08.2009.

Sub Collector's Office, Rajahmundry.

From
Sri Ch.Vinaya Mohan, M.A.,
Revenue Divisional Officer,
Rajahmundry.

To
The Tahsildar,
Rajahmundry Urban.

Madam,

Sub: - LANKA LANDS - Rajahmundry Urban - One Sri P.K.Suri,
Director of APP Mills, Limited - Request to Renewal of Turulanka
sand shoals / Lanka in River Godavari - Ac.612.71 cts - proposals
called for - Regarding.

Ref: - Ref. ^{GA/} P&A/6477, dt.22.7.2009 of Andhra Pradesh Paper Mills,
Rajahmundry.

I send herewith the representation filed by Andhra Pradesh paper
Mills Limited (Unit APPM), Rajahmundry, in which they requested to
renewal of Turupulanka sand shoals / Lanka in River Godavari measuring
an extent of Ac.612.71 cts for a further period of 10 years from 1419
Fasali, received in the reference cited.

I therefore request you to enquire into the matter and submit lease
proposals as per the guidelines issued in G.O.Ms.No.810, dt.4.8.1997
revenue assignment -1) DEPARTMENT to this office for further action.

//By Order//

Yours faithfully,
Sd/- Ch.Vinaya Mohan,
Revenue Divisional Officer,
Rajahmundry.

Divl. Administrative Officer.

Copy to Sri P.K.Suri, Director (Operations), the A.P.Paper Mills Limited,
(Unit APPM) Rajahmundry for information.

50
 Sr P.K. Sun
 Director (operating)
 AP. Paper Mills Ltd
 Kalyansingh

Despatching Clerk,
 Sub-Collector's Office
 RAJAHMUNDRY



Knd Attention Sri Rajesh R. Mallik
Director



dt. 21.02.2014.

Lr.No:PM/KPU/APIIC/108/97.

To
The Commissioner of Industries,
Government of A.P.,
Chirag Ali Lane,
Hyderabad - 500001

Sir,

Sub: - APIIC Ltd., -M/s. International Paper APPM Ltd., Kadium (M), East
Godavari District- Construction of Dedicated drain - Reg
Ref: - Lr. No. Nil, dt: Nil of Additional Director of Industries (R) & incharge,
SLSWCC.

I invite your attention to the subject and reference cited,

It is to inform that draft detailed project report received from M/s Ramky Enviro Engineers Ltd., was communicated to Member Secretary, APPCB on 29.07.2010 with a request to arrange a meeting with the elected representatives and other stakeholders of the district for discussion on the detailed project report including Funding pattern and participation of the beneficiaries to carry forward the project.

APIIC requested the Member Secretary/ APPCB to convene meeting with the stakeholders to carry forward the scheme vide this office letters dt:29.07.2010, 24.11.2010 & 17.03.2011 (copies of letters are enclosed). The proposed meeting by APPCB is still to be convened. Meanwhile, it is recommended that renewal of lease can be delinked with the issue of Construction of drain, and the renewal can be considered independently.

Encl: Status Report

Yours faithfully


Vice Chairman & Managing Director

Andhra Pradesh Industrial Infrastructure Corporation Ltd.,

(A Govt. of Andhra Pradesh Undertaking)

Regd. Office : "Paristama Bhavanam", 6th Floor, 5-9-58/B, Fateh Maidan Road, Hyderabad - 500 004 AP, India
Tel : +91-40-23237622, 24, 25, Fax : 040-23240205
Web: www.apiic.in

**GOVERNMENT OF ANDHRA PRADESH
REVENUE DEPARTMENT**

From:
The Chief Commissioner of
Land Administration & Special
Chief Secretary to Govt. Andhra Pradesh,
HYDERABAD.

To
The Principal Secretary to Govt.
Revenue (Assign II) Department,
Andhra Pradesh, Secretariat,
HYDERABAD.(W.E).

CCLA's Lr. No. Assign-II (2) / 990 / 2008. Dt. 14-08-2014.

Sir,

Sub:- LAND - East Godavari District - Lease of renewal of Turupulanka and sand shoals in River Godavari measuring an extent of Ac.612.71 cents in Rajahmundry (village) and (M) requested for lease a further period of (10) years from 01.07.1999 to 30.06.2009 - the proposal is placed before the APLMA for necessary action - Reg.

- Ref: 1.** Government Memo.No.46260/Assn.VI/99-8, Revenue (Assn.VI) Department, Dated: 13.06.2008.
2. C.C.LA's Ref.No.SPLB2/990/2008, Dated: 05.07.2008.
3. Memo.No.15-1-08-613/613/ID, Dt: 01.10.2008 of Commr. of Industries, Hyderabad.
4. Collector, East Godavari District Ref.No.E1/2386/2003, Dt: 24.10.08.
5. Minutes of the Meeting of APLMA held on 22.7.2014 vide SI.No.11.

-oOo-

Kind attention of the Government is invited to the references cited.

Earlier, the Government have issued orders vide G.O.Ms.No.810 Revenue (Assn.I) Department, Dated: 04.08.1992 granting lease in an extent of Ac. 612.71 cents situated in Turupulanka and sand shoals in River Godavari to A.P. Paper Mills, Rajahmundry for discharge of its treated industrial effluents for a period of 10 years with effect from 1.7.1989 or till the completion of dedicated drain whichever is earlier in favour of A.P. Paper Mills Limited, Rajahmundry at the rate of Rs.300/- per acre per annum.

Subsequently, the Collector, East Godavari district in his reference. No. E1/3517/95, dated; 02.06.1999 has submitted proposals directly to the Government for extension of lease for a period of (10) years i.e., from 01.07.1999 to 30.06.2009 @ Rs.525/- per acre per annum (Rupees Five hundred and twenty five only) and increase of lease of lands leased out for Non-Agricultural Purpose @ 10% per annum, as the existing lease has expired by 30.06.1999.

The Collector, East Godavari District in his reference dated: 9/2002 has furnished a calculation sheet on fixation of lease rent with effect from 01.07.1999 to 30.06.2009 and the same was sent to Government.

The Collector, East Godavari District in his reference dated: 24.10.2008 has submitted a detailed report informing that after obtaining estimates from the Zonal Manager, A.P.I.I.C. Kakinada an amount of Rs.160.00 Crores may be required for execution of the dedicated drain from (1) Rajahmundry to Avulamanda (2) Maredubaka to Tallarevu (for formation of dedicated drain).

Vide D.O.Lr.No.15-1-2008-1272-1272-ID, Dated: 18.08.2009, the Commissioner of Industries has informed that important issues that are likely to come up in the State Investment Promotion Board Meeting for discussion on the issue pertaining to Andhra Pradesh Paper Mills i.e., continuation of lease on long term basis for an extent of Ac.612.71 cents and Sand Shoals in the river bed of Godavari for a period of (50) years at existing rates.

Vide C.C.L.A's Lr.No.Spl.B2/990/2008, DATED: 21.08.2009 a factual report was sent to the Commissioner of Industries, Hyderabad requesting the Commissioner of Industries, Hyderabad to appraise the above facts to the Government for taking further necessary action in the matter.

The proposal of the Collector, East Godavari District has been placed before the APLMA in the meeting held on 22.7.2014 for taking a decision in the matter.

The Director, Government Relations & Regulatory Affairs International Paper APPM Limited has attended the meeting and stated that the last lease rental fixed by the State Revenue Department was @ Rs. 300/- per acre per year, which for 612.71 acres works out to Rs. 1,83,813/- this amount had been paid regularly by the company since the year 1999, till June 2015. Sri Rajat Kumar, Commissioner Industries explained the need to support the proposal as it is an established unit running successfully and the precondition in the GO regarding common drain construction is not relevant now as it is shelved.

The APLMA has decided to recommend the proposal to the Government for renewal of lease from 1999 to till 2009 and for a further period of 33 years in favour of the international Paper Limited, Rajahmundry, East Godavari District at 10% of the present market value as lease amount with a provision for enhancement of lease amount in a block period of 5 years. The Collector to recover the lease amounts dues from 1999 to till date and collect every year hereafter.

The proposal of the Collector, East Godavari District along with connected record and the minutes of the meeting of the APLMA held on 22.7.2014 are submitted herewith to the Government for necessary action in the matter.

Yours faithfully,
Sd/- P.Lakshmi Narasimham,
For Chief Commissioner.

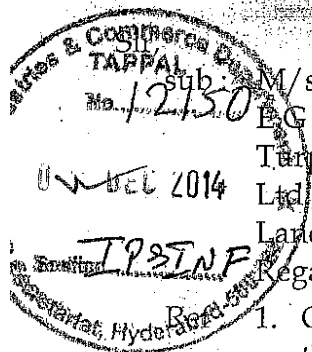
Copy to the Collector, East Godavari District.

GOVERNMENT OF ANDHRA PRADESH
COMMISSIONERATE OF INDUSTRIES :: HYDERABAD

From
The Commissioner of Industries,
Government of Andhra Pradesh,
Chirag Ali Lane, Abids,
Hyderabad.

To
The Principal Secretary to Government,
Industries and Commerce Department,
Government of Andhra Pradesh,
Secretariat, Hyderabad..

Lr. No. 29/1/2014/14744 dated : 29/11/2014



M/s. International Paper Mills Ltd., (AP Paper Mills Ltd.) Rajahmundry, E.G. District - Renewal of the lease of Lanka land of Acs. 612.71Cts at Turpulanka and sand shoals in River Godavari in favour of AP Paper Mills Ltd., for a further period - Genuineness of the requirement of Government Land and Justification report in Annexure-XI -Remarks - Submitted - Regarding.

1. Government Memo No. 9098/IP&INF/A3/2014, Dated 26/09/2014 of the Deputy Secretary to Government, Industries and Commerce department.
2. Lr. No. 862/A1/2012, Dated 07/11/2014 of the General Manager, District Industries Centre, Kakinada, East Godavari District.

&&&&&

In the reference 1st cited, the Deputy Secretary to Government, Industries and Commerce department has forwarded the proposal of M/s. International Paper Mills Ltd., (AP Paper Mills Ltd.) Rajahmundry, E.G. District and requested to place the matter before the sub-committee and examine the extent of requirement of the land, period of lease to be granted further to the said company apart from treating the already expired period from 1-7-1999 to 30-6-2009 as lease period, in terms of the Land Allotment Policy issued in G.O. Ms. No. 571 Revenue (Assn-I) Department, dated 14/09/2012.

In the 2nd reference cited, the General Manager, District Industries Centre, Kakinada, East Godavari District has informed that he has inspected the site along with Deputy Director (Credit) of his office and found that the unit is working satisfactorily and collected the following information from the units.

1. Details of lease rent paid by the company with evidence from July, 1999 to June, 2015 with supporting documents.
2. IT returns for the last three years i.e., from 2011-12 to 2013-14.
3. Sketch of Turupulanka lands.
4. Letter from Min. of Env. & Forests, Govt. of India.
5. Valid CFO from APPCB.


Further, the GM is informed that the said land of extent Ac.612.71 cents in the Village Turpulanka and sand shoals in the River Godavari is already being utilized by the unit A.P. Paper Mills for discharge of treated Industrial effluents since 1969 and the lease proposal of the above said lands has been further extended up to

30/06/1999 through various Government orders. The unit has paid lease rent as fixed vide G.O Ms.No.810 till 30/06/2015 and recommended for renewal of the lease from 1999 to 2009 and for a further period of 33 years in favour of the unit as per the recommendation of APLMA.

Therefore it is recommended to Government to consider the request of the unit for renewal of lease period from 1999 to 2009 and for further period of 33 years as per the recommendation of the APLMA at 10 % of present market value as lease amount with provision for enhancement of lease amount in a block period of 5 years.

Sd/- Rajat Kumar,
Commissioner of Industries.

// Attested //


Joint Director (INF)



Ref:E1/495/2016, Date: .04.2016

Collector's Office, Kakinada.

TO WHOSOEVER IT MAY CONCERN

International Paper (India) Private Limited formerly known as IP Paper (India) Pvt.Ltd., its Regd.Office, 8th Floor, Krishe Sapphire Building, Hi-Tech City Main Road Madhapur, Hyderabad – 500 081, had made a representation dated 3rd March, 2016, seeking for Renewal of Lease of Turpulanka Land/Sand Shoals at Rajahmahendravaram City and Urban Mandal, East Godavari District.

According to the information furnished by the Authorized Official of the International Paper APPM Limited, the lease proposal for the land of an extent of Ac.612.71 cents located in Turpulanka and Sand Shoals in River Godavari is under consideration of the Government and the representation dated 3rd March, 2016 which has since been filed by the Organization recently to this office is referred to Sub Collector, Rajahmahendravaram for submission of a report on the further renewal of lease as has been applied for by the Organization.

Collector,
East Godavari District,
Kakinada.

18/4/2016

18/4/2016

2/4

18/4/2016

Ref:E1/495/2016, Date: .04.2016

Collector's Office, Kakinada.

From
Sri H.Arun Kumar,I.A.S.,
Collector & District Magistrate,
East Godavari District,
Kakinada.

To
The Regional Head,
Government Relations,
International Paper India,
8th Floor, Krishe Sapphire Building,
Hi-Tech City, Main Road, Madhapur,
HYDERABAD—500 081.

Sir,

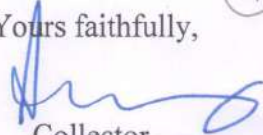
Sub: East Godavari District—Rajahmahendravaram City and Urban Mandal—
Turpulanka Land/Sand Shoals—Renewal of Lease in favour of International
Paper India Private Limited formerly known as IP Paper (India) Pvt.Ltd.,--
Present status—Regarding.

Ref: Your Representation dated 15th April, 2016.

...

Referring to your letter cited, I am to enclose herewith a communication on the present status of the renewal of lease of Turpulanka Land/Sand Shoals in favour of your organization viz., International Paper India Private Limited formerly known as IP Paper (India) Pvt.Ltd. Please note that this communication is meant only for submitting the same to APPCB as desired and required by you in your letter cited.

Yours faithfully, M4


Collector,
East Godavari District,
Kakinada.

J&P

18/4/2016

18/4/2016

Ref.(B)35/2016, dated 18.03.2023.

Tahsildar's Office,
Rajamahendravaram Urban.

From:
Sri V.Suswagatham,
Tahsildar,
Rajamahendravaram Urban.

To
The Vice President (Operations),
& Mill Manager, Andhra Paper Ltd.,
Rajamahendravaram.

Sir,

Sub: Lease - Rajamahendravaram Urban Mandal - Request to provide boat for Survey team - Renewal of Lanka Land measuring an extent of Ac.612.71cts lease to APPM, Rajamahendravaram - Regarding.


Ref: Instructions of the Revenue Divisional Officer,
Rajamahendravaram, dated .03.2023.

@@@

I invite your attention to the reference cited, wherein the Revenue Divisional Officer, Rajamahendravaram has directed to furnish Renewal of Lanka Land measuring an extent of Ac.612.71cts lease to APPM, Rajamahendravaram.

In this connection, it is hereby requested provide a boat for Survey team to survey the Lanka land proposed for lease to APPM, Rajamahendravaram on 20.03.2023.

Yours faithfully,


Tahsildar,
Rajamahendravaram Urban.

Copy submitted to the Revenue Divisional Officer, Rajamahendravaram for favour of information.

Copy submitted to the Collector, East Godavari District, Rajamahendravaram for favour of information.

Ref.No. Lands-2/466334/2023, dt.06/09/2024

East Godavari Collectorate
Rajamahendravaram.

From Smt. P. Prasanthi, I.A.S., Collector & District Magistrate, East Godavari, Rajamahendravaram.	To 1. The Municipal Commissioner, Rajamahendravaram 2. The Joint Collector, East Godavari. 3. The Municipal Commissioner, Municipal Corporation, Rajamahendravaram. 4. The Executive Engineer, Irrigation, Godavari Head Works, Dowlaiswaram. 5. The AD, Industries, E.G. 6. The Executive Engineer, Pollution Control Boards, East Godavari. 7. The Revenue Divisional Officer, Rajamahendravaram. 8. The Tahsildar, Rajamahendravaram Urban.
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Sir/Madam,

Sub:- Lanka Lands - East Godavari District - Rajamahendravaram Division - Rajamahendravaram Urban Mandal - Turpu Lanka sand shoals - Renewal of Lease of land measuring an extent of Ac. 612.71cts in lankas in favour of M/s Andhra Paper Mill Limited, Rajamahendravaram w.e.f 01-07-1999 - Meeting proposed - Regarding.

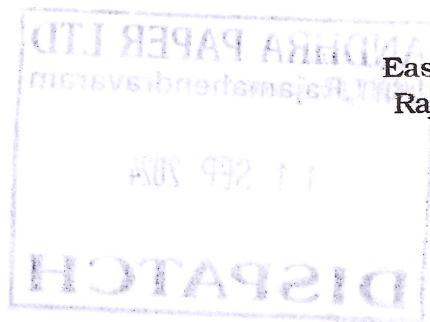
Ref:- Lr. No. APL/ENV/ 2023/07-574, dt.29-07-2023, etc of the Andhra Paper Mill Limited, Rajamahendravaram.

I invite attention to the reference cited wherein Sr. Vice President (Operations) & Factory Manager, APPM Unit, Rajamahendravaram is requesting for renewal of lease of Turpulanka for an extent of Ac.612.71cts.

In this connection, a meeting is proposed by the District Collector, East Godavari on 11-09-2024 (Wednesday) at about 3 P.M at Collectorate, East Godavari, Bommuru.

In view of the above, you are requested to attend the said meeting without fail with all relevant documentary evidences and report. A copy of the reference cited is herewith enclosed for ready reference.
Encls. As above.

Yours faithfully,
For Collector,
East Godavari District,
Rajamahendravaram.



Digitally Signed by G.
Narasimhulu
Date: 06-09-2024 20:45:30
Reason: Approved

O.C



Lr.No : APL/ENV/2024/11-690

Date: 20.11.2024

The Hon'ble District Collector & Magistrate
East Godavari District,
Rajamahendaravaram.

**Subject: Andhra Paper Limited, Rajamahendravaram - Turupulanka Island Land Lease –
Renewal request follow up No. 18 – Reg...**

REF : **As stated hereinafter**

- 1) APIIC Lr.No : PM/KPU/APIIC/101/97,dt.21.02.2014
- 2) Revenue Department Lr.No : Assign-II(2)/990/2008, dt.14.08.2014
- 3) Commissionerate of Industries Lr.No: 29/1/2014/14744,dt.29.11.2014
- 4) APPCB Directions to Andhra Paper Limited under various orders.
- 5) APL letter no: APL/ENV/2023/07-574, dated 29.07.2023.
- 6) **APL letter no: APL/ENV/2023/09-582, dated 16.09.2023.**
- 7) **Meeting with Hon'ble District Collector by Our Executive Director on 26.09.2023**
- 8) APL letter no: APL/ENV/2023/10-589, dated 16.10.2023 Follow Up letter – 2
- 9) APL letter no: APL/ENV/2023/11-596, dated 20.11.2023 Follow Up letter – 3
- 10) APL letter no: APL/ENV/2023/12-604, dated 06.12.2023 Follow Up letter – 4
- 11) APL letter No: APL/ENV/2024/01-614, dated 02.01.2024 Follow Up letter - 5
- 12) APL letter dated 02.01.2023 addressed to MRO regarding land survey initiatives
- 13) APL letter No: APL/ENV/2024/01-617, dated 11.01.2024 Follow Up letter – 6
- 14) APL letter No: APL/ENV/2024/01-623, dated 23.01.2024 Follow Up letter - 7
- 15) APL letter No: APL/ENV/2024/02-624, dated 03.02.2024 Follow Up letter - 8
- 16) APL letter No: APL/ENV/2024/02-629, dated 19.02.2024 Follow Up letter – 9
- 17) APL letter No: APL/ENV/2024/03-630, dated 07.03.2024 Follow Up letter – 10
- 18) APPCB Direction order:617/APPCB/HO/ECS/KKD/2019, dt.15.03.2024 under point no: 1
- 19) APL letter No: APL/ENV/2024/03-631, dated 22.03.2024 Follow Up letter – 11
- 20) APL letter No: APL/ENV/2024/05-652, dated 23.05.2024 Follow Up letter – 12
- 21) APL letter No: APL/ENV/2024/06-656, dated 24.06.2024 Follow Up letter – 13
- 22) APL Letter No: APL/ENV/2024/06-656, dated 23.07.2024 Follow Up letter –14
- 23) APL Letter No: APL/ENV/2024/08-670, dated 23.08.2024 Follow Up letter - 15
- 24) **District Collector's letter Ref. no : Lands-2/466334/2023,dt.06/09/2024 for conveying Meeting with all stake holders – Further directions to submit report from all stake holder departments.**
- 25) APL letter.No : APL/ENV/2024/09-681, dated 27.09.2024 Follow Up letter – 16
- 26) **Turupulanka Land Survey by Thasidahar from 17th to 19th October, 2024.**
- 27) **APL letter No : APL/ENV/2024/10-685 , dated 30.10.2024 Follow Up letter – 17**

ANDHRA PAPER LIMITED

(Corporate Identity Number: L21010AP1964PLC001008)

Regd. Office: Rajamahendravaram – 533 105, East Godavari District, India. Tel: +91-883-2471831

Corp. Office: 31, Chowringhee Road, Park

Street, Kolkata – 700 016, India. Tel: +91-33-71500500

Website: www.andhraper.com; Email: info@andhraper.com

An ISO 9001:2015, ISO 14001: 2015, ISO 45001: 2018 and FSC® Certified Company

(FSC® - C084811, FSC® - C119477 & FSC® - C112308)



Respected Madam

Your kind attention is invited to the references cited above.

In continuation to our office letter no: APL/ENV/2023/07-574 dated 29.07.2023 and further follow-up letters nos. 1,2,3,4,5,6,7,8,9,10,11,12,13,14,15,16 & 17 cited above **and APPCB direction under reference no.18**, once again we would like to bring to your kind notice that:

Earlier, the Government have issued orders vide G.O.Ms.No : 810 Revenue (Assignment.I) Department , dated : 04.08.1992 granted lease in an extent of Ac.612.71 cents situated in Turupulanka sand shoals in the River Godavari vide survey no's 52, 53, 85 and Long strip on the border of Lanka No. 85 and 85.A and 54 to Andhra Paper Limited, Rajamahendravarm for discharge of its treated effluents for a period of 10 years with effect from 01.07.1989 at the rate of Rs.300/- per acre per annum. The said lease rental amount works out to Rs.1,83,813/- per annum for which Andhra Paper is being paid without fail every year and the company is in continuous possession and enjoyment of the said land for its operations since 1969.

Andhra Paper Limited is being following with Government since 1997 for renewal and approached Government for necessary renewals on long-term basis, as Andhra Paper is an established industry and running successfully. We would like to submit the current status of renewal with the government:

1) **The APLMA has recommended** the proposal to the Government for renewal of lease **from 1999 to till 2009 and for a further period of 33 years** in favour of Andhra Paper as per reference cited no.2

2) **Further Commissioner of Industries also recommended** the proposal to the Industries & Commerce Department for renewal of lease from 1999 to till 2009 and for a further period of 33 years in favour of Andhra Paper as per reference cited no.3 with direction to fix revised lease rentals as per prevailing policies of Government.

3) **Committee headed by Sub- Collector inspected Turupulanka on 28.09.2016** for fixation of lease amount as per directions of the then Hon'ble District Collector.

4) **Subsequently, Turupulanka land survey conducted by Office of The Tahsildar – Rajamahendravarm Urban on 20.03.2023**, as per Hon'ble District Collector directions and we came to understand that, the said report had been submitted to District Collector's office.

5) Your good office is also aware of the matter as our Executive Director brought it to your kind notice several times during personal meetings.

6) On 26.02.2024, APPCB monitoring committee chaired by Member Secretary reviewed the status of Turupulanka Lease and directed to get renewal order before 25th Mar 2024 otherwise

ANDHRA PAPER LIMITED

(Corporate Identity Number: L21010AP1964PLC001008)

Regd. Office: Rajamahendravaram – 533 105, East Godavari District, India. Tel: +91-883-2471831

Corp. Office: 31, Chowringhee Road, Park

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An ISO 9001:2015, ISO 14001: 2015, ISO 45001: 2018 and FSC® Certified Company

(FSC® - C084811, FSC® - C119477 & FSC® - C112308)



to stop discharge of effluent in Turpulanka lands, which in turn impacts operation of the industry & will result into closure.

7) Directions from APPCB Member Secretary under cited reference no.18, we need the renewal of our Land Lease agreement (or) if it is not possible immediately, we seek one letter from Hon'ble District Collector's Office stating that, the subject matter is under process. The similar letter was issued to the company by the then Hon'ble Collector earlier in 2016.

Further we would like to bring to your kind notice that:

1) We came to know that the revenue department officials having jurisdiction over the said land have started enquiring about the land and began to survey for providing land to weaker sections for the purpose of cultivation under the government initiative.

2) As the land mentioned in the above survey numbers belongs to the company as a continuous leaseholder, please direct concerned department officials to serve notice before conducting the survey so that our company officials will accommodate the revenue department during the survey to clear any ambiguity and to avoid overlap of the Survey numbers or the incorrect allotment of leased land belonging to the Company to weaker sections.

3) In this regard, Andhra Paper request your good office to properly verify the Survey numbers identifying with the land before proceeding with the allotment to weaker sections to rule out any overlapping of Survey numbers.

A meeting was conducted in the your chambers with Municipal Corporation, Joint Collector, Executive Engineer – Irrigation Head works, AD –Industries, Environmental Engineer – APPCB Regional Office, RDO – Rajahmundry, Tahsildar - Rajahmundry Urban along with Andhra Paper Limited on 11.09.2024 to review Land lease status. Wherein it was directed by you to conduct site inspections by individual departments and to submit reports and comments to this office for taking further course of proceedings for land lease renewal.

Tahsidhar and his team conducted Land survey from 17th to 19th October, 2024. After following with yours office, we came to know that APPCB, Irrigation, Municipal Corporation and Thasildahr were submitted their reports along with land survey data and it is under processing stage.

Your kind intervention and support to obtain Renewal Order of Turupulanka Lease is requested.

ANDHRA PAPER LIMITED

(Corporate Identity Number: L21010AP1964PLC001008)

Regd. Office: Rajamahendravaram – 533 105, East Godavari District, India. Tel: +91-883-2471831

Corp. Office: 31, Chowringhee Road, Park

Street, Kolkata – 700 016, India. Tel: +91-33-71500500

Website: www.andhraper.com; Email: info@andhraper.com

An ISO 9001:2015, ISO 14001: 2015, ISO 45001: 2018 and FSC® Certified Company

(FSC® - C084811, FSC® - C119477 & FSC® - C112308)



Thanking you

Yours Sincerely

Andhra Paper Limited – Unit: Rajahmundry

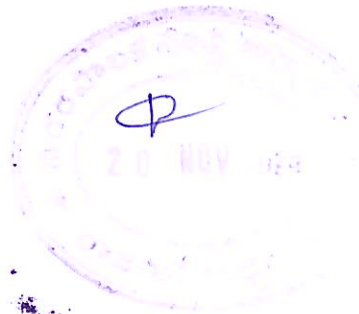


M. Sura Reddy
M. Sura Reddy
Sr. Vice President (Operations) & Factory Manager

- CC:
1. Member Secretary – APPCB, Board Office – For Kind Information
 2. Environmental Engineer – APPCB, Regional – For information
 3. The Principal Secretary - Commerce & Industries
 4. The Commissioner of Industries
 5. The Chief Commissioner of Land Administration
 6. CMO Office.
 7. RDO – Rajamahendravaram
 8. MRO - Rajamahendravaram Urban
 9. Commissioner - Rajamahendravaram Municipal Corporation.



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KUTJAY
20/11/2024
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RAJAMAHENDRAVARAM URBAN

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